

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3210
ANSWERED ON:19.08.2011
GENDER CHANGE SURGERIES
Patil Shri A.T. Nana

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain hospitals and clinics in the country are performing surgeries on baby girls to change their gender;
- (b) if so, the details thereof, State-wise;
- (c) whether the National Commission for Protection of Child Rights has asked the State Governments including Madhya Pradesh, to undertake an investigation and submit a report on Doctors/Hospitals practising genitoplasty;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government against such Doctors/Hospitals?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b): Health is a State Subject and data regarding such surgeries are not maintained centrally. However, as far as the Central Government Hospitals in Delhi namely, Dr. Ram Manohar Lohiya Hospital, Safdarjang Hospital are concerned, no such surgeries are conducted in these hospitals.

(c) & (d): National Commission for Protection of Child Rights (NCPCR) has asked Government of Madhya Pradesh to investigate into the matter. Moreover, NCPCR had also sent its team to Indore for inquiring into the matter.

Based upon the findings of the team which visited concerned hospitals/ dispensaries/nursing homes, perused records/ documents available therein and interacted with the concerned doctors and Para-medical staff, the NCPCR could not find any evidence of the practice of doctors turning baby girls into boys (genitoplasty) in the hospitals/nursing homes in Indore.

(e) Does not arise.